

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 244 of 2012

Dated : 4th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Debnath Ghosh
Mr. Abhisar Bairagi**

Counsel for the Respondent(s): Mr. C.K. Rai for R-1

ORDER

Written Submissions have been filed by the learned counsel for the Appellant today.

The learned counsel for the Commission seeks some more time to file the reply Written Submissions. Accordingly, he is directed to file the same on or before 31.03.2014 after serving copy on the other side.

As agreed by the learned counsel for the parties, post the matter for Reporting Compliance on **31.03.2014** before the Kolkata Circuit Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt